

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/122/2016  
NAME OF THE PETITIONER(S) : V. Kesavamurthi  
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others  
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1.	Archana Thiriyambale Kannan	Respondents	
	Deepa Mariappan for Adv. D. Shanaray	Petitioner	

**ORDER**

Counsel representing both the parties are present and stated that a connected matter TCP/123/2016 is pending before the Division Bench. The Registry is directed to verify and post the matter for passing appropriate order. Put up on 30.06.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)